THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) and (b) Representation received mostly pertain to the following categories:--

- Grant of Disability element of pension to pre 01 January, 2006 retirees on percentage basis as entitled to post 01 January, 2006 disability pensioners.
- Grant of disability element to pre 2006 premature retirees at par with post 2006 premature retirees.
- (iii) Grant of modified parity to pre 01 January, 2006 war widows/dependents in special/liberalized family pension as granted to pre 01 January, 2006 ordinary family pensioners.

(c) Representations are redressed in consultation with the respective Records and concerned wings of the Government. However, recently benefit of broadbanding to pre 01.01.1996 disability/war injury pensioners has been allowed. Cap which stipulated that aggregate of service element and war injury element should not exceed reckonable element last drawn, has also been removed.

## Acquisition of Akash missile

2377. SHRIMATI T. RATNA BAI: Will the Minister of DEFENCE be pleased to state:

- (a) whether the army agreed to acquire indigenous Akash missile recently;
- (b) if so, the details thereof; and
- (c) the amount spent so far?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Request for Proposal (RFP) for procurement of Akash Weapon System for Army has been issued to a Defence Public Sector Undertaking (DPSU) in October, 2010.

## Joint military exercise with China and Japan

2378. SHRI TARUN VIJAY: Will the Minister of DEFENCE be pleased to state:

(a) the number, duration and places of joint military exercises between India-China and India-Japan in the last five years; and

(b) whether Government has any plan to have such joint military exercises with Myanmar and Sri Lanka also?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Sir, the details of bilateral exercises conducted between the Armed Forces of India and of China and Japan respectively in the last five years are given in Statement (*See* below).

(b) There is no such proposal under consideration of Government at present.

## Statement

Details of Joint Military Exercise with China and Japan

SI. No.	Exercise	Place	Duration
India-China Joint Military Exercises:			
1.	First Joint Army Exercise 'Hand-in-Hand'	Kunming (China)	19-27 December, 2007
2.	Second Joint Army Exercise 'Hand-in-Hand'	Belgaum (India)	4-14 December, 2008
3.	PASSEX (Passage Exercise) between Navies of two countries	Off Quingdao (China)	16th April, 2007
India-Japan Joint Military Exercises:			
4.	PASSEX (Passage Exercise) between Navies of two countries	Off Kochi	10th April, 2007
5.	PASSEX (Passage Exercise) between Navies of two countries	Off Mumbai	8-9 August, 2007
6.	PASSEX (Passage Exercise) between Navies of two countries	Off Mumbai	16th May, 2008
7.	PASSEX (Passage Exercise) between Navies of two countries	Off Mumbai	23rd August, 2008
8.	PASSEX (Passage Exercise) between Navies of two countries	Off Goa	10th May, 2009

## Surveillance of maritime border

†2379. SHRI BRIJLAL KHABRI: Will the Minister of DEFENCE be pleased to state:

(a) the steps taken by Government for surveillance of maritime border presently;

(b) whether it is a fact that intelligence agencies have expressed apprehension of terrorist attacks from sea route;

<sup>†</sup>Original notice of the question was received in Hindi.